



प्रणब कुमार दास
विशेष सचिव एवं सदस्य

Pranab Kumar Das
Special Secretary & Member

भारत सरकार
GOVERNMENT OF INDIA
वित्त मंत्रालय
MINISTRY OF FINANCE
राजस्व विभाग
DEPARTMENT OF REVENUE
केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड
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D.O.F.No.450/119/2017-Cus-IV
16th July, 2018

Dear *Colleagues,*

Subject: Refund Disposal Fortnight to handhold trade & industry in clearing pending GST refund claims from 16.7.18 to 31.7.18-reg.

As you are aware, two special refund fortnights were organized one in the month of March, 2018 (15th to 31st March, 2018) and second one in June, 2018 (31st May to 16th June, 2018) to clear the pending GST refunds. However, the pendency is not yet fully liquidated. In order to completely wipe out the pendency, it has been decided to observe another refund fortnight from 16th July, 2018 to 31st July, 2018.

I would urge that the following action may please be ensured by all the Chief Commissioners concerned with regard to the third Refund fortnight:

- i. Dedicated refund cells and helpdesks to be provided for exporters/trade in each Commissionerate / Division;
 - ii. Outreach programme in the zone so as to guide the trade in filing proper refund claims and making sure that every claimant who generates a refund application in FORM GST RFD-01A, is made aware as to how and where he/she can submit the refund application;
 - iii. Immediate disbursal of sanctioned refund claims / forwarding of sanction orders to the State authorities concerned; and
 - iv. To dispose of **all** pending ITC refund applications received till 15th June, 2018 by the end of this refund disposal fortnight.
 - v. To dispose of **all** pending shipping bills filed prior to 15th June 2018 and where GSTN has transmitted records to Customs EDI system.
5. The Chief Commissioners are requested to personally monitor the disposal of pending cases, and to send a report every Friday to Member (Customs) and Member (GST) for IGST and RFD-01A claims, respectively. The refund fortnight exercise has to be more vigorous and focussed than ever in the past so that the woes of the trade in getting their dues are now behind us.

6. I am sure the officers and staff of the CBIC will rise to the occasion and ensure this Refund Disposal Fortnight is a success.

With *warm regards,*

Yours *Sincerely*



(Pranab Kumar Das)

To,

All Principal /Chief Commissioner of Customs.

All Principal /Chief Commissioner of GST & Customs.